1	2	3	4	5	6
29.	Daman & Diu		_	20	25
30.	Delhi	_	1,00,081	31,570	40,525
	Lakshadweep	_	_	-	_
32.			_	25	_
33.	A.P.O.	_		204	282

[5 JUNE 1998]

Proposals Regarding Maintenance of Monuments by Private and Public Sector Organisations

1145. SHRI RAHASBIHARI BARIK: Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:

- (a) whether some private and public sector organisations have taken keen interest in the preservation, maintenance and upkeep of selected monuments;
- (b) if so, the details of the proposals which have come from private and public sector organisations; and

(c) the reaction of Government thereto?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT MURLI MANOHAR JOSHI): (a) to (c) In the last two years, a few private organisations have indicated their interest in providing funds for the maintenance of centrally protected monuments or in the improvement of existing facilities for visiitors to such monuments. Government have accepted the assistance offered by these organisations, as per details given in the statement.

Statement

Sl.No.	Name of the Monument	Agency	Amount	Remarks
1.	Jantar Mantar, Delhi	OMEGA SMHS Group	US\$ 15,000	For develop- ment and maintenance of Jantar Mantar.
2.	Tomb of Syeda-Ul-Hudama Saheb Bibi Gumbaz (in the Complex of Nabab Abdul Wahab Khan Tomb, Kurnool	kateshwara Hatcheries	Rs. 50,000	For conservation work.
3.	Agra Fort	Welcome		-

Sl.No.	Name of the Monument	Agency	Amount	Remarks
4.	Humayun's Tomb, Delhi	Khan Trust	Rs. 3.70 Lakhs as on date	Restoration of water channels, de- velopment of garden and flood lighting of monu- ment.

Amounts Paid to Sangeet Natak Akademi and Zonal Cultural Centres as Grants-in-Aid/Subsidies

1146. SHRI K.R. MALKANI: Will the Minister of HUMAN RESOURCE DE-VELOPMENT be pleased to state:

- (a) what amounts have been paid to "Sahmat" Habib Tanvir and Naya Theatre, the Sangeet Natak Akademi and Zonal Cultural Centres as grant-in-aid or subsidy or performance fee etc; and
- (b) the year-wise details for the last five years?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) to (b) The information is being collected and will be laid on the Table of the House.

Appointment of the Kins of Delhi University Employees on Compassionate Grounds

1147. SHRI RAHASBIHARI BARIK: Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that a large number of applications of the kins of the employees of Delhi University, who die in harness are pending for compassionate appointment;

- (b) if so, the college-wise, hostel-wise and unit-wise details thereof, including the date of death of the respective employees;
- (c) what steps have been taken to provide employment to all the applicants within the reasonable time; and
- (d) by what time all the applicants are likely to be appointed?

THE MINISTER OF HUMAN RE-**DEVELOPMENT** SOURCE (DR. MURLI MANOHAR JOSHI): (a) to (b) According to the information furnished by the University of Delhi, seventeen cases of kins of the deceased employees of the University for regular appointment on compassionate grounds are pending for consideration on account of noncompletion of the necessary formalities by the applicants. Five of them, however, have been given daily wage appointment. A Statement indicating names of the remaining twelve deceased employees alongwith dates of their death and the place where they were working is enclosed (see below).

The Committee constituted for the purpose was scheduled to meet on June 4, 1998.

So far as the affiliated colleges of the University are concerned, the information is being collected and will be laid on the Table of the Sabha.